

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 105(ND)/2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE COMPANY: Subhash Chand Manocha & Ors.
Vs
Columbus Marketing Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	A.S. Chandish	Sr Adv	Respondent	
2	Neson Ahmad	P.CS	"	Shadijwani
3	Shamud Rijwansul	PCS	"	
	Ms. Chand Chopra, Adv		"	
	Ms. Parvinder Kaur, Adv		"	
4	U.K. Chaudhary	Sr Adv	}	Perf
5	Vasudha Sem	Adv		
6	Parvinder	Adv		

ORDER

For order, see C.P. No.85(ND)/2016.